

**Court-I**

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**IA Nos. 366/14 and 367/14 in DFR 2254/14**

**Dated : 28<sup>th</sup> October, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Prime Ispat Ltd. & Anr. ... Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr Aashish Bernard

Counsel for the Respondent(s) : -

**ORDER**

It is represented that all the Respondents have been served and affidavit of service is being filed today in the Registry. Nobody has entered appearance on behalf of the Respondents.

In order to give an opportunity to the Respondents, post the matter on

**05.11.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*Ts/sh*